

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU**

✓ The Registrar General
High Court of J & K and Ladakh
Jammu/Srinagar

No. 2758-63/PDSJ-1

Date: 16.07.22

Subject: Permission for availing journey day on 16.07.2022 after attending physical mode course w.e.f. 11.07.2022 to 15.07.2022.

Sir,

As Sh. Khalil Ahmed Choudhary, Special Judge, Fast Track Court for Cases against Women, Jammu has attended the physical mode course w.e.f. 11.07.2022 to 15.07.2022 at Chandigarh and the officer has requested for permission to avail the journey day on 16.07.2022.

Therefore, 3rd Additional Sessions Judge (TADA), Jammu has been asked to look after the routine charge of the court of Special Judge, Fast Track Court for Cases against Women, Jammu during above mentioned period or till the officer of the above said court resumes his duty.

With regards.


Yours faithfully,


(Sanjay Parihar)
Pr. District & Sessions Judge
Jammu

Copy to the:-

1. Secretary to Hon'ble Mr. Justice Tashi Rabstan (Administrative Judge for Jammu District) High Court of J&K and Ladakh for information of His Lordship
2. Special Judge, Fast Track Court for Cases against Women, Jammu for information.
3. 3rd Additional Sessions Judge (TADA), Jammu for information and compliance.
4. Office file.
5. e-Court for uploading the same on the official website.

Pr. District & Sessions Judge


Pr. District & Sessions Judge
JAMMU.

16.7.22